



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

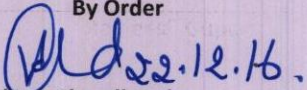
(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 02-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Writ Petition No. 9332 / 2013 Om Prakash Vs. Board of Revenue Rajasthan	Arvind Bhardwaj	Praveen Jain
2	Smt. Kamala Jain, Advocate	S.B. Cr. Misc. Bail Application No. 11883/16 Ravi Kant Bhatia Vs. State	Shyam Kant Sharma	Pankaj Gupta
3	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Writ Petition No. 21027/13 Nekram Vs. State	Shyam Kant Sharma	D.K. Dixit
4	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition 5756/2015 Pushpa Meena. Vs. State	S.S Hasan	Rajneesh Gupta
5	Sh. Ravi Bhojak , Advocate	S.B. Cr. Misc. Petition No. 2443/2016 & 3861/2016 Gaurav Agarwal Vs. State	Sanjay Sharma	Yogesh Singhal

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”



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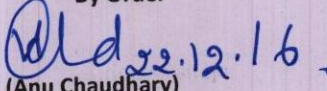
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Cause List Date 03-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 3082/2014 Hanesh @ Anesh Vs. State	K.S. Loha	Shailesh Prakash Sharma
2	Sh. J.P. Gupta, Advocate	S.B. Civil Second Appeal No. 585/ 2007 Raman Singh Vs. Radhey Shyam	Mohd. Adil	Shailender Balwada
3	Sh. Swaraj Sharma, Advocate	D.B. Civil Misc Appeal No. 1337/2016 Navneet Saraf Vs. Smt. Neeta Saraf	Dinesh Kala	Sandeep Taneja
4	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 4655/16 Smt. Krati Bohra Vs. Rahul Bohra	Saugath Roy	Ashvin Garg

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